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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/421/ (IB)/2017  
NAME OF THE PETITIONER(S) : BHARAT STEEL  
NAME OF THE RESPONDENT(S) : CETHAR LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. P.J. SRI LAKSHESH  
AKSHITHA SAKARIA

For Respondent/  
Corporate debtor

PJ Sri Lakshesh

ORDER

Counsel for petitioner present. Counsel for respondent present. Counsel for petitioner sought for time for submitting arguments. Put up on 10.07.2017 at 10.30 A.M.

S - Vijayaraghavan.  
(S.Vijayaraghavan)  
Member (Technical)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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